

**BEFORE THE NATIONAL GREEN TRIBUNAL****SOUTHERN ZONE, CHENNAI****Original Application No.: 172 of 2021 (SZ)**

*(Through video conference)*

1. The Chief Secretary to Govt. of Tamil Nadu,  
Government Secretariat, Fort, St. George,  
Chennai – 600 009.
2. The Principal Secretary to Government of Tamil Nadu,  
Department of Environment,  
Climate Change & Forests,  
Government Secretariat, Fort, St. George,  
Chennai – 600 009.
3. The Principal Secretary to Govt. of Tamil Nadu,  
Highways and Minor Ports Department,  
Government Secretariat, Fort, St. George,  
Chennai, Tamil Nadu – 600 009.
4. Principal Chief Conservator of Forests  
(Head of Forest Force),  
Forests Department, Tamil Nadu,  
Panagal Maligai, No. 1, Jeenis Road,  
Saidapet, Chennai – 600 015.
5. Tamil Nadu Highways Department,  
Rep. by its Director General,  
No. 76, Sardar Patel Road,  
Guindy, Chennai – 600 025.
6. The District Collector,  
Thoothukudi District,  
First Floor, Collector Office,  
Thoothukudi – 628 101.

Page No.1

No. of Corrms:

7. The District Forest Officer,  
Thoothukudi Division,  
Collector Complex, Koram  
Pallam, Thoothukudi – 628 101.

8. Chennai Kanyakumari Industrial Corridor Project,  
Rep. by its Project Director,  
No. 76, Sardar Patel Road, CKICP complex,  
HRS Campus, Guindy, Chennai – 600 025

.....Respondent(s)

**Versus**

Tribunal on its own motion-SUO MOTU Based on  
the News item published in The New Indian Sunday Express  
News Paper, TN South Edition Dated: 11.07.2021, “Highway  
Expansion project bypasses axing long-standing trees.”

..... Applicant(s)

**REPORT FILED BY THE 8<sup>TH</sup> RESPONDENT**

I, K. Baskaran, aged 59 years, S/o. M.S.Kasilingam, discharging  
duties as the Project Director (Highways) (FAC), Chennai - Kanyakumari  
Industrial Corridor Project, having Office at No.: 76, Sardar Patel road,  
Guindy, Chennai, do hereby solemnly affirm and sincerely state as follows:

1) I am the 8<sup>th</sup> Respondent herein and as such, I am well acquainted with the facts and circumstances of the case from the available records and I am filling this Report.

2) It is respectfully submitted that the Government of Tamil Nadu has taken up upgradation of 589 km of State Highway Corridors which fall in the influence area of Chennai Kanyakumari Industrial Corridor (CKIC) with Asian Development Bank loan assistance. The road projects have been designed duly taking into account the safeguard provisions of the Safeguard Policy Statement, 2009 of ADB. Chennai Kanyakumari Industrial Corridor (CKIC) is one among the East Coast Economic Corridors (ECEC) proposed by the Department of Industrial Policy and Promotion (DIPP), Govt. of India. ECEC is conceptualized as India's first coastal economic corridor, aligned with "Sagarmala" program of Govt. of India, to promote port based industrialization. Road sector development under the Comprehensive Development Plan prepared for the CKIC by ADB envisage to leverage upon Tamil Nadu's 1000Km long coastline and operational ports. The selected corridors provide transverse linkages to three trunk arterial Roads NH-44, NH-38 and SH 32 (East Coast Road) and forms a network that serves as a spine of industrial corridor.

3. It is respectfully submitted that the Project Road "Tiruchendur to Ambasamudram via Palayamkottai (SH40)" has been accorded Administrative sanction for an amount of Rs.407.64 Crore and Rs.31.09 Crore towards Land Acquisition for the up-gradation adopting Engineering, Procurement and Construction

Contract (EPC) mode with 7 years maintenance period after completion of works and also to update the detailed Project Reports vide G.O.(Ms). No. 28, Highways and Minor Ports (HS2) Department dated 06-03-2018(Exhibit-01).

4. It is respectfully submitted that in this Work of "Upgrading Tiruchendur – Palayamkottai Road (SH40-I) from Km 0/750 to Km 25/600 and Km 38/550 to Km 51/310 including construction of ROB at Km 12/600 and construction of bypass from Km 25/600 to Km 38/550 for a length of 12.950 km and maintenance of entire Project stretch for a Length of 50.590 Km in the state of Tamil Nadu on Engineering, Procurement and Construction (EPC) Mode" to two lane with paved shoulders and overlay on 6<sup>th</sup> year during the maintenance and maintenance of the project stretch for 7 years, has been included.

5. It is respectfully submitted that the Project Road runs across two districts i.e., Thoothukudi district from Km 0/750 to Km 42/600 = 43.060 km (Design length) and Tirunelveli District from Km 42/600 to Km 50/130 = 7.530 km (Design length). The Project Road traverses through 26 number of Villages and 5 number of Town Panchayats and 1 Corporation. At present the existing carriageway is two lane of 7 m width and is proposed to be widened to 10 m with shoulder width of 1m on both sides and the entire formation width is 12 m at top. In order to standardise the curves, curve improvements, realignments and extra widening are proposed in this Project Road. In order to avoid

(1) heavily built up stretches in Alwarthirunagari village,

(2) Srivaikundam village restricted by River bund on one side throughout and

(3) Adhichanallur, which is under the study of Archaeological Survey of India, a bypass for a length of 12.950 km is included in the Project Road. The acquisition of Land has been commenced in 2018. In order to minimize the social impact, ROW has been reduced to 16 m in urban stretches, 23 m in the rural / realignment stretches and 30 m for the bypass. This Project Road is an important Road for Pilgrims since it leads to Lord Murugan Temple in Tiruchendur. This Project Road has been taken for upgradation considering it as industrial corridor as well as to facilitate Pilgrimage. It is respectfully submitted that in this Project, it is proposed to widen the Road from 7.00 m to 10.00 m and this widening is proposed on both sides of the existing Road. Hence, it is proposed to fell the trees which fall within 6m from the proposed centre line in rural stretches and within 8m in urban stretches where lined drain with footpath of 1.5 m width have been proposed. The project could be achieved only after the removal of trees identified as hindrance to the widening works. And the trees which are not hindrance to the project are not disturbed for which the photographs have been attached (Exhibit-02).

6. It is respectfully submitted that considering the Environmental impact a detailed report on Initial Environmental Examination was prepared and disclosed in the ADB's web site. Environment Management Plan has been prepared based on the guidelines given by the Ministry of Environment, Forest & Climate Change (MoEF & CC), Govt. of India and guidelines stipulated in ADB's Environmental guidelines and Safeguard Policy Statement (SPS) for this Project. EMP consists of mitigation, monitoring and institutional measures to be taken during the

implementation of the Project to avoid, minimise and mitigate adverse environmental impacts and to enhance positive impacts. Environment safeguard measures which includes compensatory afforestation of 15000 trees along the Project Road, Environmental monitoring measures (Soil, Water, Air & survival rate of plantation) landscaping the major junction and Recharge pits. Specialized Environmental Experts have been engaged for the Project through Consultancy services to look after all the environmental related activities under the supervision of Highway Officials as well as related inter departmental Officials.

7. It is respectfully submitted that the total number of trees identified as hindrance to Project in Tiruchendur and Eral Taluk is 1093 nos; in Srivaikundam Taluk including Bypass is 314 nos; in Palayamkottai Taluk is 27 nos. Since, the Project Road runs in bypass from Km 25/600 to Km 38/550, 391 numbers of trees in linear stretch of SH-40 are undisturbed. As per section 10 of schedule B of Contract Agreement (Exhibit-03), the contracting firm must ensure compulsory afforestation of ten times the number of trees to be cut down which works out to 15,000 trees along the Project Road as per G.O Ms. No.704 dated 03.08.2010 (Exhibit-04) followed by the High Court Directions for Writ petition No.7811of 2010. In this Project, the Contractor has to raise saplings after the Project work is substantially completed and has to maintain the saplings with proper cage with regular and continuous watering to raise the saplings for 7 years with 100% survival rate.

8. It is respectfully submitted that all the possible measures will be taken to transplant the trees after getting necessary expert opinion.

*Page No.6*

*No. of Corrms:*

9. It is respectfully submitted that the total number of trees required to be cut has been identified as 1434 in which the cutting permission for 1093 number of trees were obtained from RDO, Tiruchendur vide Lr.No.A5/1072/2019 dated 04-06-2020 (Exhibit-05); for 314 number of trees from Sub Collector, Thoothukudi vide proceedings A.2/850/2020 dated 09-06-2020 (Exhibit-06) and for 27 number of trees from Sub Collector, Tirunelveli vide Proc.O.M.A6/737/2019 dated 17-09-2019 (Exhibit-07) after getting valuation for the same from District Forest Officer, Thoothukudi vide C.A.No.485/2019/K dated 13-09-2019 (Exhibit-08) and C.A. No.3435/2019/K dated 13-01-2020 (Exhibit-09) and District Forest Officer, Tirunelveli vide C.A.No.T/859/2019 dated 19-03-2021 (Exhibit-10) with a condition of Compulsory plantation of 10 saplings for cutting of each tree as per G.O.No.704 Public (Miscellaneous) department dated 03.08.2010.

10. It is respectfully submitted that as per the valuation of trees obtained from the concerned District Forest Officers for the trees identified as hindrance, totaling to an amount of Rs.30,41,121/- including GST has been paid to the Divisional Engineer by the Contractor through Demand Draft (Exhibit-11) which in turn has been remitted to the Head of Account 105400800 AS 29001 Miscellaneous 01 Receipts from Avenue on 12.06.2021 (Exhibit-12). Accordingly, permission has been accorded under Article 9.4 of Contract Agreement for felling and disposal of trees vide Proceedings of the Divisional Engineer (H), CKICP, Tirunelveli Proc.No.02/ 2021/ DO/ EPC-04 dated 15.06.2021 (Exhibit-13). Though cutting permission has been obtained for 1434 number of trees, only 1408 trees have been planned to be cut. Out

*Page No.7*

*No. of Corrms:*

of which 625 number of trees (431 nos in Tiruchendur & Eral Taluks, 167 nos in Srivaikundam taluk and 27 nos in Palayamkottai Taluk) have been cut till 03.08.2021. Further, the trees at the bund of Thamirabharani River are not disturbed for the Project.

11. It is respectfully submitted that it is not practical to commence the avenue / tree plantation before commencement of the Project Road since the Land Acquisition process for widening has not been completed. Also as per Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act 2013, possession of land would be possible only after payment of Complete due Compensation and Allowances thereof. However, in places where the Land Acquisition as well as the construction activities is completed, subsequently plantation of saplings will be carried out and maintained.

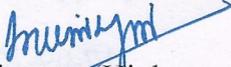
12. It is respectfully submitted that enhanced Green Cover could be established after the completion of this road activities by planting new saplings along the Project Road.

13. It is respectfully submitted that even if plantation is planned during the Construction activities, saplings planted may get damaged due to movement of heavy construction machineries and during laying of bitumen based hot mix pavement layers. Further avenue plantation before construction in this Project hinders the shifting of utilities like water pipe lines, EB poles and telecommunication cable. However, a nursery has been arranged at "JSR – MS (JV) Road side plantation Garden, C/o. Aasai Nursery and Garden, Shenkottai road, Tenkasi – 1", for raising

about 20,000 saplings and species as Pungai, Neem, Neermarudhu, Naval, Tamarind, Vagai, Illupai, Nagalinga of each 2500 Nos (Exhibit-14) for compensatory plantation along the Project Road and suitable locations are identified for plantation simultaneously with the ongoing construction activities with utmost care.

Date : 28.08.2021

Place : Chennai.

  
Project Director (Highways)(FAC)  
Chennai – Kanyakumari Industrial  
Corridor Project, Chennai

**Enclosures:**

Exhibit-01 - Copy of G.O (Ms) No. 28 dated 06.03.2018 for Administrative  
Sanction for the work.

Exhibit-02 - Photos of the Project road after tree cutting.

Exhibit-03- Copy of Article 9 and Clause 10 of Schedule B of Contract  
Agreement.

Exhibit-04 - Copy of GO Ms No. : 704/ Public (Miscellaneous) Department /  
Dated : 03.08.2010

Exhibit-05 - Copy of District Collector, Thoothukudi Proc.No.I3/9970/2020 dated  
29-05-2020 and Revenue Divisional Officer, Tiruchendur  
Lr.No.A5/1072/2019 dated 04-06-2020 (cutting permission for Trees  
in Tiruchendur and Eral Taluks)

- Exhibit-06 - Copy of District Collector, Thoothukudi Proc.No.I3/9733/2020 dated 27-05-2020 and Sub Collector, Thoothukudi Lr.No. A2/850/2020 Dated 09-06-2020 (cutting permission for Trees in Srivaikundam Taluk)
- Exhibit-07 - Copy of Sub Collector, Tirunelveli Proc.O.M.A6/737/2019 dated 17-09-2019 (cutting permission for Trees in Palayamkottai Taluk)
- Exhibit-08 - Copy of District Forest Officer, Thoothukudi Lr .No.485/2019/K dated: 13-09-2019.(valuation of trees in Tiruchendur Range)
- Exhibit-09 - Copy of District Forest Officer, Thoothukudi Lr .No.3435/2019/K dated :13-01-2020.(valuation of trees in Srivaikundam Range)
- Exhibit-10 - Copy of District Forest Officer, Tirunelveli Lr No.T/859/2019/ dated 19-03-2021.(valuation of trees in Tirunelveli Range)
- Exhibit-11 - Copy of EPC 04 Contractor Lr. No. JSR –MS (JV) / CKICP / SH40 - I/DE/34/dated 12.06.2021.
- Exhibit-12 - Copy of challan for remittance of valuation of trees and the GST Amount in respective Govt. Head of Account.
- Exhibit-13-Copy of Divisional Engineer (H) CKICP Tirunelveli Proc.No.02 / 2021/DO/EPC- 04/dated 15.06.2021.
- Exhibit-14 - Photos showing nursery where saplings are being raised for plantation along the Project Road.



**ABSTRACT**

Highways Department – East Coast Economic Corridor Project – Development of State Highways in Chennai-Kanyakumari Industrial Corridor (CKIC) with Asian Development Bank loan assistance – Administrative Sanction – Accorded – Orders – Issued.

---

**Highways and Minor Ports (HS2 ) Department**

**G.O (Ms). No. 28**

**Dated: 06-03-2018**

**ஹேவிளம்பி, மாசி-22, திருவள்ளூர் ஆண்டு 2049**

**Read:**

1. From the Chief Engineer (Construction and Maintenance), Highways Department Letter No:12313/Thittam/2016, dated 05.12.2016 and 28.12.2016.
2. Government Letter No.16621/HF1/2016-2 dated 04.05.2017.
3. Government letter No. 16621/HS2/2016 dated .7.2017.
4. From the Chief Engineer (Construction and Maintenance), Highways Department Letter No.12313/Thittam/2016, dated 20.11.2017 and 23.11.2017.

**ORDER:**

The Chief Engineer (Construction and Maintenance), Highways Department in the letter first read above has stated as follows:

- a) The Development of Economic or Industrial Corridors is an effective infrastructure intervention that integrates industry, infrastructure, and urban agglomerations. Such Corridor Development entails constructing good infrastructure, typically aligned to a major transport network connecting urban clusters complementing productive industrial zones; and providing a favourable and connected environment for setting up businesses and facilitating the efficient movement of goods and people. The East Coast Economic Corridor (ECEC) is among the 5 Industrial Corridors proposed by Department of Industrial Policy & Promotion (DIPP), Government of India. East Coast Economic Corridor is conceptualized as India's first coastal economic corridor, aligned with the "Sagarmala" program of Government of India, to promote port –based industrialization. Asian Development Bank (ADB) is working with Government of India and States in the East Coast Economic Corridor to conceptualize projects that are in consonance with the East Coast Economic Corridor Development Plan.

- b) The Chennai Kanyakumari Industrial Corridor (CKIC), part of the ECEC, is envisaged along the coast of Tamil Nadu to leverage upon Tamil Nadu's 1,000 km long coastline and operational ports. The CKIC covers an influence area of 23 districts (13 on the coast and 10 in the hinterland) out of 32 districts of Tamil Nadu. The influence area covers about 70% of the State's area and population and contributes 74% to the State's GSDP. Three trunk arterial roads- NH-7, NH-45 and SH-49 (East Coast Road) run through the Corridor connecting to the north and south in Tamil Nadu. The key objectives of the Chennai Kanniyakumari Industrial Corridor are as follows:-
- i. Identification, planning and development of industrial nodes complemented by urban agglomerations; and
  - ii. Development of integrated infrastructure and transport connectivity of enhanced domestic and global competitiveness of the nodes and influence area.
- c) Tamil Nadu Vision 2023 has proposed 6 Industrial Corridors that will facilitate the growth of Industries in an equitable manner across all regions of the State. Out of the proposed Corridors, 2 of the key Corridors, Madurai- Thoothukudi Industrial Corridor (MTIC) and Chennai – Trichy Industrial Corridor (CTIC) fall under the influence area of the Chennai – Kanniyakumari Industrial Corridor. The key objectives of the state level Madurai – Thoothukudi and Chennai – Trichy Industrial Corridors, and Chennai – Kanniyakumari Industrial Corridor are aligned to promote balanced Industrial Development across Tamil Nadu and boost the share of manufacturing in the state GDP from 17% to 22% by 2023. These objectives will be delivered through development of industrial nodes in Tamil Nadu, especially in the southern districts of the State, supported by good infrastructure and connectivity that will serve both the growing domestic demand and exports. Around 90% of the freight movement in the Chennai – Kanniyakumari Industrial Corridor influence area (from corridor ports, airports, and hinterland) is by road. The Chennai – Kanniyakumari Industrial Corridor study has identified around 670 km of State Highways for upgrading North-South and transverse connectivity to improve the competitiveness of the industrial corridor through good road for passenger and freight movement. This will improve the ease of logistics and make Chennai – Kanniyakumari Industrial Corridor more competitive in attracting industrial investment. The project will also strengthen the capacity of the Highways Department to develop operate and maintain the state roads.
- d) Asian Development Bank team made a presentation on the Inception Report on Second Phase of East Coast Economic Corridor on 26.07.2016. Subsequently a discussion with the Principal Transport Specialist, Asian Development Bank was made on 08.09.2016 and further discussion with Mr. Saby Mitra, Study Team Leader for the East Coast Economic Corridor on 01.11.2016, it was identified that 13 State Highways (SH-40, SH-63, SH-66, SH-64, SH-23, SH-25, SH-9, SH-115, SH-20, SH-191, SH-191A, SH-142, SH-69, and SH-58) are falling in the influence area for which Detailed Project Report was carried out under TNRSP – II and were not taken up for improvement.

- e) The Detailed Project Report for the 13 State Highways were obtained from the Tamil Nadu Road Sector Project II. Out of 13 section of State Highways, one project was deleted and two projects were added and the copies of Detailed Project Report for each road and Preliminary Project Report as per the Department of Economic Affairs (DEA) has been forwarded to the Government of India seeking Asian Development Bank loan assistance for the Development of State Highways in Chennai - Kanniyakumari Industrial Corridor Project. In the Government letter third read above, the Debt Sustainability Certificate has also been forwarded to the Department of Economic Affairs & Department of Expenditure, Ministry of Finance, Govt. of India.

2. The Chief Engineer (C&M) has further stated that, the Steering Committee in its Minutes of 73<sup>rd</sup> Meeting of Department of Economic Affairs, has decided to pose the proposal to Asian Development Bank for loan assistance of Rs. 3288.15 Crore. The Government of India in its letter dated 10.8.2017, the Department of Economic Affairs poses the project proposal for US \$484 million (approximately) with the relevant extracts of the minutes of Steering Committee Meeting. In the Aide-Memoire, Trichy-Namakkal road has to be substituted since it is likely to handover to MORTH as National Highways, for which Mohanur-Namakkal-Senthamangalam-Rasipuram Road and Chengalpattu – Kancheepuram road were substituted and component of Road Safety, Institutional Capacity & Training is included for studies. Hence the list of roads have been revised and the cost which is same as the PPR sent to Government of India.

3. In the letter fourth read above, the Chief Engineer (Construction and Maintenance), Highways Department has stated as follows:

- a) The Principal Transport Specialist, Asian Development Bank, Manila vide Aide memoire informed that the Project Concept approval process is at an advanced stage and the next appraisal mission may take place in January 2018. Moreover the loan negotiations will be held only after the award of 30% of contracts and acquisition of 50% of land as per Department of Economic Affairs guidelines. So it is very essential to award the contract and carry out Land Acquisition prior to loan sanction.
- b) The agreed timeline linked to administrative approval specifies, updating the Detailed Project Report costs by March 2018. The Detailed Project Reports have been prepared through TNRSP by the consultants using TNIDB funds. The Asian Development Bank Mission insists for EPC model with 7 years maintenance period on completion of works. While updating the Detailed Project Report the maintenance aspects will be taken care. The Detailed Project Reports need to be updated incorporating latest SOR, GST provisions, maintenance provisions for 7 years as suggested by Asian Development Bank and economic analysis subsequent to the same. This can be entrusted to same consultant as variation through TNRSP. The Budget allocation for Land Acquisition, Rehabilitation and Resettlement for 2018 required to be made to commence the Land Acquisition, Rehabilitation and Resettlement activities by April 2018. This will be followed up on obtaining administrative sanction for the same.

4. The Chief Engineer (Construction and Maintenance), has therefore requested the Government to accord Administrative Sanction for an amount of Rs.6448.24 Crore for the revised list of roads/works as detailed below and 7 packages adopting EPC mode with 7 years maintenance period after completion of works and also to update the Detailed Project Reports through TNRSP, utilising the same consultants as variation to the original contract.

#### LIST OF ROADS/ WORKS

S. No	Section	Package	Total Length (in km)	Total Project Cost excluding LA (Rs in Cr)	LA cost (Rs in Cr)	Proposed Configuration
1	Tiruchendur to Ambasamudram via Palayamkottai (SH 40)	I.	74.90	407.64	31.09	2 lane PS
2	Melur to Karakikudi via Tirupattur, Kundrakudi(SH 191 & SH 191A)		46.90	213.71	16.34	2 lane PS
3	Thanjavur to Mannargudi (SH 63)	II.	27.59	143.63	10.95	2 lane PS
4	Kumbakonam to Mannargudy (SH 66)		34.26	177.90	13.56	2 lane PS
5	Kumbakonam to Sirkazhi (SH 64)		38.07	307.49	145.22	2 lane PS / 4 lane PS
6	Mayiladuthurai to Thiruvarur (SH 23)		31.28	199.04	137.16	2 lane PS
7	Mohanur – Namakkal – Senthamangalam-Rasipuram Road (SH 95)	III.	46.44	249.32	162.42	4 lane PS
8	Tiruchengode to Erode(SH 79)		10.27	205.59	115.12	4 lane PS
9	Thuraiyur to Perambalur(SH142)		31.49	107.41	25.00	2 lane PS
10	Omalur to Tiruchengode (via) Sankakiri including Tiruchengode Bypass (SH 86)	IV.	54.80	539.17	411.52	4 lane PS/ 2 lane PS
11	Chengalpattu – Kanchipuram Road (SH 58) (60/037-107/350)	V.	47.31	389.95	67.00	4 lane PS
12	Chengelpet to Kancheepuram (SH 58) (30/0 - 60/037)		39.75	419.95	68.85	4 lane PS
13	Cheythur (ECR) to Polur(SH115) including ECR link	VI.	110.00	529.96	64.70	2 lane PS
14	Virudhachalam to Ulundurpettai (SH 69)	VII.	20.88	114.92	21.00	2 lane PS

S. No	Section	Package	Total Length (in km)	Total Project Cost excluding LA (Rs in Cr)	LA cost (Rs in Cr)	Proposed Configuration
15	Cuddalore to Madapattu Junction (SH 9)		40.60	379.16	284.16	4 lane PS
	<b>TOTAL</b>		<b>654.54</b>	<b>4384.84</b>	<b>1574.09</b>	
16	Variation in the cost of above DPR due to SOR Revision, Institutional Strengthening, Road Safety & Capacity Development, Corporate restructuring of Highways Department, Educational Training, updating DPR, Purchase of Computer			489.31		
	<b>GRAND TOTAL</b>			<b>6448.24</b>		

5. The Government after careful examination, accept the proposal of the Chief Engineer (Construction and Maintenance) and accord Administrative Sanction for an amount of Rs.6448.24 Crore (Rupees Six Thousand Four Hundred and Forty Eight Crore and Twenty Four Lakhs Only) for the roads/works as listed in para 4 above and 7 packages adopting EPC mode with 7 years maintenance period after completion of works and to update the Detailed Project Reports through TNRSPT subject to condition that the cost of the Detailed Project Report does not exceed 25% of the original Detailed Project Report cost.

6. The expenditure sanctioned in para 5 above shall be debited to the following new head of account.

5054-Capital Outlay on Roads and Bridges-03-State Highways  
 – 337 Road Works – Externally Aided Projects PB-Asian  
 Development Bank assisted Chennai-Kanyakumari Industrial  
 Corridor Project.

16 Major Works (DPC 5054-03-337-PB 1600)  
 64 Lands (DPC 5054-03-337-PB-6409)

7. The Chief Engineer (Construction and Maintenance), Highways is the Estimating, Reconciling and Controlling Authority for the new head of account opened at para 6 above.

8. The Pay and Accounts Officer/Treasury Officers concerned are directed to open a new head of account at their books of account.

9. The expenditure sanctioned in para 5 above shall constitute an item of "New Service" and approval of the Legislature shall be obtained in due course of time by an inclusion in the Supplementary Estimates for the year 2017-18. Pending approval of the Legislature, the expenditure shall initially be met by drawal of an advance from the Contingency Fund. The Chief Engineer (Construction and Maintenance) is directed to calculate the actual amount required for the period up to next Supplementary Estimates and apply for sanction of the same as advance from the Contingency Fund to Finance (BG-I) Department directly in Form "A" appended to the Tamil Nadu Contingency Fund Rules 1963 along with a copy of this Order. Orders regarding this will be issued by the Finance (BG.I) Department separately, The Chief Engineer (Construction and Maintenance) is directed to send necessary explanatory notes for inclusion of the above expenditure in the Supplementary Estimates for the year 2017-18 to Finance (PW-I) Department at the appropriate time without fail.

10. This order issues with the concurrence of Finance Department vide its U.O.No.11532/PW-I/2018 dated 06-03-2018 and Additional Sanction Ledger No. 2885 (Two Thousand Eight Hundred and Eighty Five).

(By Order of the Governor)

Rajeev Ranjan  
Additional Chief Secretary to Government

To

The Chief Engineer (Construction and Maintenance),  
Highways Department, Chennai-25.  
The District Collectors concerned.  
The Additional Chief Secretary and Commissioner of Land  
Administration, Chennai-5  
The Pay and Accounts Officer, Chennai  
The Principal Account General (A&E), Chennai-18/35  
The Treasury Officers concerned.

**Copy to**

The Revenue Department, Secretariat, Chennai-9.  
The Finance (PW-I, BG-II & I) Department, Secretariat, Chennai-9.  
The Private Secretary to Additional Chief Secretary to Government,  
Highways and Minor Ports Department, Secretariat, Chennai-9.  
The Resident Audit Officer, O/o Principal Accountant General  
(General and Social Sector Audit) Tamil Nadu Secretariat,  
Chennai-9.  
The Personal Assistant to Joint Secretary to Government, Highways and  
Minor Ports Department, Chennai-9.  
The NIC, Secretariat, Chennai-9.

**C.No.16621/HS2/2016**

**SF/SC**

//Forwarded/By Order//

  
6/3/18  
Section Officer



At existing Chainage Km: 49/300



At existing Chainage Km: 42/300



At existing Chainage Km: 39/090



At existing Chainage Km: 38/800



At existing Chainage Km: 39/300



At existing Chainage Km: 39/400



At existing Chainage Km: 49/250



At existing Chainage Km: 39/250



At existing Chainage Km: 40/360

## ARTICLE 9

## UTILITIES AND TREES

## 9.1 Existing utilities and roads

Notwithstanding anything to the contrary contained herein, the Contractor shall ensure that the respective entities owning the existing roads, right of way, level crossings, structures, or utilities on, under or above the Site are enabled by it to keep them in continuous satisfactory use, if necessary, by providing suitable temporary diversions with the authority of the controlling body of that road, right of way or utility.

## 9.2 Shifting of obstructing utilities

The Contractor shall, in accordance with Applicable Laws and with assistance of the Authority, shift any utility (including electric lines, water pipes, telephone cables etc.) to an appropriate location or alignment, if such utility or obstruction adversely affects the execution of Works or Maintenance of the Project Highway in accordance with this Agreement. The Contractor shall engage registered contractors of concerned utility Agency for such shifting. For shifting of electrical utilities, contractors registered with TNEB and have C or A grade License from Chief Electrical Inspector to Government shall be employed. For TWAD works, registered contractors of TWAD with Grade I qualification shall be employed. The actual cost of such shifting, based on executed BOQ basis on rates estimated and corrected by the utility agency, less supervision charges of Agency plus 10% towards Contractor's overhead shall be paid by the Authority to the Contractor separately in addition to the Contract Price. However, the Authority will assist in obtaining required permissions for such shifting from the concerned utility Agency including submission of application on CKICP name. The works shall be carried out in close coordination with utility agency and all precaution / conditions stipulated by the agency shall be diligently followed..

## 9.3 New utilities

9.3.1 The Contractor shall allow, subject to such conditions as the Authority may specify, access to, and use of the Site for laying telephone lines, water pipes, electric cables or other public utilities. Where such access or use causes any financial loss to the Contractor, it may require the user of the Site to pay compensation or damages as per Applicable Laws. For the avoidance of doubt, it is agreed that use of the Site under this Clause 9.3 shall not in any manner relieve the Contractor of its obligation to construct and maintain the Project Highway in accordance with this Agreement and any damage caused by such use shall be restored forthwith at the cost of the Authority.

9.3.2 The Authority may, by notice, require the Contractor to connect any adjoining road to the Project Highway, and the connecting portion thereof falling within the Site shall be constructed by the Contractor at the Authority's cost in accordance with Article 10.

9.3.3 The Authority may by notice require the Contractor to connect, through a paved road, any adjoining service station, hotel, motel or any other public facility or amenity to the Project Highway, whereupon the connecting portion thereof that falls within the Site shall be constructed by the Contractor on payment of the cost. The cost to be paid by the Authority to the Contractor shall be determined by the Authority's Engineer. For the avoidance of doubt, in the event such road is to be constructed for the benefit of any entity, the Authority may require such entity to make an advance deposit with the Contractor or the Authority, as the case may be, of an amount equal to the estimated cost as determined by the Authority's Engineer and such advance shall be adjusted against the cost of construction as determined by the Authority's Engineer hereunder.

9.3.4 In the event the construction of any Works is affected by a new utility or works undertaken in accordance with this Clause 9.3, the Contractor shall be entitled to a reasonable Time Extension as determined by the Authority's Engineer.



For JSR - MS (JV)

9.4 Felling of trees

The Authority shall assist the Contractor in obtaining the Applicable Permits for felling and disposal of trees to be identified by the Contractor for this purpose if and only if such trees cause a Material Adverse Effect on the construction or maintenance of the Project Highway. The cost of such felling and disposal shall be included in the contract price. The Parties hereto agree that the felled trees shall be deemed to be owned by the contractor after depositing the required amount to the concerned department at the rates estimated by the Forest Department, Government of Tamil Nadu and shall be disposed in such manner and subject to such conditions of the concerned department. However, the Authority will assist in obtaining applicable permits for felling of trees.

*[A large, faint, diagonal line or signature mark spans across the middle of the page.]*



For JSR - MS (JV)

Authorised Signatory

12

S. No.	Existing Chainage (km)	Design Chainage (km)	Crossing of Major Roads	Remarks
2	25+725	25+600	-	Start of Bypass
3	37+440	38+550	-	End of Bypass
4	50+130	51+310	NH-7	Madurai to kanyakumari

**10 COMPULSORY AFFORESTATION**

The number of trees which are required to be planted by the contractor as compensatory plantation should be ten times the number of trees to be cut as per the recent High Court directive. 100% survival rate at the end of seventh year maintenance is compulsory .

Table B 10.1: Compulsory Afforestation

Sl. No.	Chainage		Length (m)	Number of Trees (LHS)	Number of Trees (RHS)
	From	To			
1.	750	2060	1310	0	0
2.	2060	3600	1540	0	0
3.	3600	3800	200	0	0
4.	3650	4100	450	0	0
5.	4100	4340	240	0	0
6.	4340	4600	260	0	0
7.	4600	5900	1300	260	260
8.	5900	6060	160	30	30
9.	6060	6220	160	30	30
10.	6220	6650	430	90	90
11.	6650	7040	390	0	0
12.	7040	7180	140	0	0
13.	7180	7300	120	0	0
14.	7300	7400	100	0	0
15.	7400	7520	120	0	0
16.	7520	7600	80	0	0



Tiruchendur - Palayamkottai - Ambasamudram Road (SH40-I) EPC Contract Agreement for **MS (JV)**

Authorised Signatory



Tiru

Sl. No.	Chainage		Length (m)	Number of Trees (LHS)	Number of Trees (RHS)
	From	To			
17.	7600	7700	100	20	20
18.	7700	8000	300	60	60
19.	8000	8200	200	0	0
20.	8200	10230	2030	0	0
21.	10230	10620	390	80	80
22.	10620	10700	80	15	15
23.	10700	11020	320	65	65
24.	11020	11200	180	36	36
25.	11200	11250	50	10	10
26.	11250	11600	350	0	0
27.	11600	12300	700	140	140
28.	12300	12400	100	0	0
29.	12400	12480	80	0	0
30.	12480	12720	240	0	0
31.	12720	12920	200	0	0
32.	12920	13050	130	0	0
33.	13050	13120	70	0	0
34.	13120	13350	230	46	46
35.	13350	13460	110	0	0
36.	13460	13700	240	0	0
37.	13700	14820	1120	0	0
38.	14820	14900	80	0	0
39.	14900	14950	50	0	0
40.	14950	15100	150	0	0



Tiruchendur - Palayamkottai - Ambasamudram Road (SH40-I)

EPC Contract Agreement for CKICP-EPC-04

For JSR - MS (JV)

Authorised Signatory

Sl. No.	Chainage		Length (m)	Number of Trees (LHS)	Number of Trees (RHS)
	From	To			
41.	15100	15720	620	130	130
42.	15720	15820	100	25	25
43.	15820	16440	620	125	125
44.	16440	16640	200	40	40
45.	16640	16800	160	32	32
46.	16800	17180	380	100	100
47.	17180	17420	240	50	50
48.	17420	17680	260	0	0
49.	17680	18020	340	70	70
50.	18020	18280	260	52	52
51.	18280	18380	100	20	20
52.	18380	18560	180	36	36
53.	18510	20010	1500	300	300
54.	20010	20340	330	70	70
55.	20340	20400	60	12	12
56.	20400	21200	800	0	0
57.	21200	21310	110	0	0
58.	21310	21500	190	40	40
59.	21500	21700	200	0	0
60.	21700	21900	200	0	0
61.	21900	22010	110	0	0
62.	22010	23900	1890	390	390
63.	24010	24010	110	25	25
64.	24010	25500	1490	0	0



Tiruchendur - Palayamkottai - Ambasamudram Road (SH40-I)

EPC Contract Agreement for CKICP-EPC-04

For JSR - MS (JV)

Authorised Signatory

Sl. No.	Chainage		Length (m)	Number of Trees (LHS)	Number of Trees (RHS)
	From	To			
65.	25500	25600	100	0	0
66.	25600	38520	12920	2605	2605
67.	38520	38750	230	50	50
68.	38750	40010	1260	260	260
69.	40010	40080	70	20	20
70.	40080	40210	130	30	30
71.	40210	40960	750	150	150
72.	40960	41860	900	190	190
73.	41860	41920	60	12	12
74.	41920	42550	630	0	0
75.	42550	42710	160	30	30
76.	42710	43070	360	72	72
77.	43070	43200	130	30	30
78.	43200	43300	100	25	25
79.	43300	43466	166	35	35
80.	43466	43566	100	20	20
81.	43566	43610	44	10	10
82.	43610	50310	6700	1345	1345
83.	50310	50626	316	70	70
84.	50626	50786	160	32	32
85.	50786	51310	524	115	115
Available space for total 15000 numbers of trees				7500	7500

11

11.1

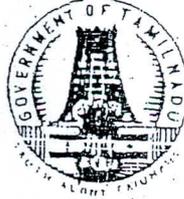


Tiruchendur - Palayamkottai - Ambasamudram Road (SH40-I)

EPC Contract Agreement for CKICP-EPC-04

For JSR - MS

Authorised Signat



ABSTRACT

Writ Petition – Writ Petition No.7811 of 2010 and M.P.No.1/2010 praying planting of 10 saplings for each tree fallen / cut down – Direction of the High Court – Complied with.

PUBLIC (MISCELLANEOUS) DEPARTMENT

G.O.Ms.No.704

Dated : 03.08.2010

Aadi - 18,  
Thiruvalluvar Aandu, 2041

Read

Orders of the Hon'ble High Court of Madras in W.P.  
No.7811/2010 and M.P.No.1/2010 dated : 25.06.2010.

\*\*\*\*\*

ORDER:

In the Writ Petition No.7811/2010 and M.P.No.1/2010 filed by Thiru S. Gnaneswaran, the Hon'ble High Court of Madras has passed an order dated 25.06.2010, directing the Government departments to plant saplings at the rate of 10 saplings for each tree fallen / cut down.

2. In compliance of the orders of the Hon'ble High Court, all the Heads of Departments are directed to ensure that 10 saplings are planted for every tree that have fallen or cut down while implementing the various projects in the areas, office complexes, poromboke land etc. and properties maintained by them. The Heads of Departments are instructed to circulate the information to the field officers up to the concerned Section level in their departments. The Heads of Departments shall ensure during their inspection that the officers under their control have followed the instructions scrupulously. It should further be ensured that the saplings planted are suited to the local environment.

3. All the Heads of Departments should send a letter of acknowledgement of receipt of this Government order.

(BY ORDER OF THE GOVERNOR)

K.S. SRIPATHI,  
CHIEF SECRETARY TO GOVERNMENT.

To  
All Principal Secretaries / Secretaries to Government,  
Secretariat, Chennai-9.

All Heads of Departments.

All District Collectors.

Copy to:-

The Registrar General, High Court, Chennai -104.

//Forwarded/By Order//

செ.கே.சி. சரீபதி

71/08.06.2020

Exhibit - 05 b



அனுப்புநர்:

செல்வி.தி.தனப்பிரியா,பி.இ.,  
வருவாய் கோட்டாட்சியர்,  
திருச்செந்தூர்.

பெறுநர்:

உதவி கோட்டப்பொறியாளர்(நெ),  
செ.க.தொ.சா.மே திட்டம்,  
திருநெல்வேலி.

ந.க.அ5/1072/2019

நாள்: 04.06.2020

பொருள்:-

மரங்கள் - திருச்செந்தூர் கோட்டம் - நெடுஞ்சாலைத்துறை — சென்னை — கன்னியாகுமரி — தொழிற்தடச்சாலை மேம்பாட்டுத் திட்டம் - திருநெல்வேலி உட்கோட்டம் - திருச்செந்தூர் - பாளையங்கோட்டை (மா.நெ40) சாலையில் கி.மீ 0/750-50/130 - 64/200-84/800 வரை மேம்படுத்துதல் பணி — சாலை விரிவாக்கத்திற்கு இடையூறாக உள்ள பச்சை மரங்களை வெட்டுவதற்கு அனுமதித்து உத்தரவிடப்பட்டது தொடர்பாக.

பார்வை:

- 1) திருநெல்வேலி கோட்டப்பொறியாளர் (செ.க.தொ.சா.மே.திட்டம்) திருநெல்வேலி அவர்களின் க அவர்களின் கடித எண்; 37-125/WF/2019/DO நாள்: 09.02.2019
- 2) ஏரல் வட்டாட்சியர் கடித எண்.ந.க.அ2-4460-2019 நாள்: 27.09.2019
- 3) திருச்செந்தூர் வட்டாட்சியர் கடித எண்.ந.க.அ3/2579/2020 நாள்: 21.01.2020 மற்றும் 16.03.2020
- 4) திருச்செந்தூர் வருவாய் கோட்டாட்சியர் கடித எண்.ந.க.அ5/1072/2019 நாள்: 23.04.2020
- 5) தூத்துக்குடி மாவட்ட ஆட்சித்தலைவர் அவர்கள் செயல்முறை ந.க.ஐ3/9970/2020 நாள்: 29.05.2020

சென்னை — கன்னியாகுமரி தொழிற்தடச் சாலை மேம்பாட்டுத் திட்டம் - திருநெல்வேலி உட்கோட்டம் - திருச்செந்தூர் பாளையங்கோட்டை அம்பாசமுத்திரம் - தென்காசி — குற்றாலம் - செங்கோட்டை (மா.நெ.40) சாலையில் கி.மீ. 0/750 — 50/130 & 64/200 — 84/800 வரை மேம்படுத்துதல் பணி சாலை விரிவாக்கத்திற்கு இடையூறாக உள்ள மரங்களை அகற்ற அனுமதி கோரிய கடிதம் மீது பார்வை 5ல் கண்ட தூத்துக்குடி மாவட்ட ஆட்சித்தலைவர் அவர்கள் செயல்முறை உத்தரவு வரப்பெற்றுள்ளது. மேற்படி மாவட்ட ஆட்சித்தலைவர் உத்தரவின் பேரில் அகற்றப்பட வேண்டிய 1093 மரங்களின் மொத்த மதிப்பீடு ரூ.1917294.40 (ரூபாய்.பத்தொன்பது இலட்சத்து பதினேழாயிரத்து இருநூற்று தொண்ணூற்று நான்கு மற்றும் மாற்பது பைசா மட்டும்) ஆகும். மேற்படி வெட்ட வேண்டிய மரங்களின் விபரத்தினை தூத்துக்குடி மாவட்ட அரசிதழில் மாவட்ட ஆட்சித்தலைவர் ஒப்புதலுடன்

வெளியிட்டும், ஒரு தமிழ் தினசரி செய்தி தாளில் தொடர்ந்து இரு நாட்களுக்கு விளம்பரம் செய்தும் மரங்களை வெட்டி ஏலமிட்டு ஏலத்தொகையுடன் 10 விழுக்காடு விற்பனை வரி மற்றும் 2 விழுக்காடு உபரி வரியினை ஏலதாரரிடமிருந்து வசூல் செய்து அரசு கணக்கில் செலுத்தி அசல் செலுத்து சீட்டுடன் அறிக்கையினை அனுப்பி வைக்க திருநெல்வேலி, கோட்டப்பொறியாளர்(நெ), (செ.க.தொ.சா.மே) திட்டம் அவர்கள் கேட்டுக் கொள்ளப்படுகிறார். இத்துடன் மாவட்ட ஆட்சித்தலைவர் அவர்கள் உத்தரவு நகல் இணைக்கப்பட்டுள்ளது என்பதை தெரிவித்துக் கொள்கிறேன்.

இணைப்பு: உத்தரவு நகல்.

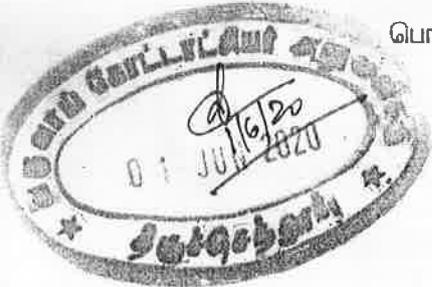
T. R. Raja  
4/6/2020  
வருவாய் கோட்டாட்சியர்,  
திருச்செந்தூர்.

4/6/2020

தூத்துக்குடி மாவட்ட ஆட்சியர் அவர்களின் செயல்முறை ஆணை  
முன்னிலை: திரு. சந்தீப் நந்தூரி, இ.ஆ.ப.,

ந.க.ஐ3/ 9970/2020

நாள்: .05.2020



பொருள்: மரங்கள் - திருச்செந்தூர் கோட்டம் -  
நெடுஞ்சாலைத்துறை - சென்னை - கன்னியாகுமரி  
- தொழிற்துச்சாலை மேம்பாட்டுத் திட்டம் -  
திருநெல்வேலி உட்கோட்டம் - திருச்செந்தூர் -  
பாளையங்கோட்டை (மா.நெ.40) சாலையில் கி.மீ 0/750-  
50/130 - 64/200-84/800 வரை மேம்படுத்துதல் பணி -  
சாலை விரிவாக்கத்திற்கு இடையூறாக உள்ள பச்சை  
மரங்களை வெட்டுவதற்கு அனுமதி கோருதல்  
தொடர்பாக.

பார்வை: 1) திருநெல்வேலி கோட்டப் பொறியாளர்  
(செ.க.தொ.சா.மே.திட்டம்) திருநெல்வேலி அவர்களின்  
கடித எண் 37-125/WF/2019/DO நாள்: 09.02.2019  
2) ஏரல் வட்டாட்சியர் அவர்களின் கடித எண்.ந.க.அ2-  
4460-2019 நாள்: 27.09.2019  
3) திருச்செந்தூர் வட்டாட்சியர் அவர்களின் கடித  
எண்.ந.க.ஆ3/2579/2020 நாள்: 21.01.2020 மற்றும்  
16.03.2020  
4) திருச்செந்தூர் வருவாய் கோட்டாட்சியர் அவர்களின்  
கடித எண் ந.க.அ5/1072/2019 நாள் 23.04.2020

\*\*\*\*\*

ஆணை:

சென்னை - கன்னியாகுமரி தொழிற்துச்சாலை மேம்பாட்டுத் திட்டம் -  
திருநெல்வேலி உட்கோட்டம் - திருச்செந்தூர் பாளையங்கோட்டை அம்பாசமுத்திரம் -  
தென்காசி - குற்றாலம் - செங்கோட்டை (மா.நெ.40) சாலையில் கி.மீ. 0/750 - 50/130 &  
64/200 - 84/800 வரை சாலை விரிவாக்கப் பணிக்கு இடையூறாக உள்ள 1167 மரங்களை  
அகற்ற அனுமதி கோரி பார்வை 1ல் கண்ட கடிதத்தின்படி திருநெல்வேலி கோட்டப்  
பொறியாளரிடமிருந்து கடிதம் வரப்பெற்றதாகவும், இவ்வினம் தொடர்பாக பார்வை 2 மற்றும்  
3ல் கண்டுள்ள கடிதங்களின்படி ஏரல் மற்றும் திருச்செந்தூர் வட்டாட்சியர்கள் ஸ்தல ஆய்வு  
செய்து அறிக்கை அனுப்பியுள்ளதாக பார்வை 4ல் கண்ட கடிதத்தில் திருச்செந்தூர் வருவாய்  
கோட்டாட்சியர் தெரிவித்துள்ளார். மேலும் திருச்செந்தூர் வருவாய் கோட்டாட்சியர் கீழ்க்கண்ட  
விபரத்தின்படி 1093 மரங்களை வெட்ட பரிந்துரை செய்துள்ளார்.

மரங்களின் விவரங்கள்:

திருச்செந்தூர் - பாளையங்கோட்டை - அம்பாசமுத்திரம் - தென்காசி - குற்றாலம் - செங்கோட்டை (மா.நெ.40) சாலை விரிவாக்கத்திற்காக வெட்டப்பட உள்ள மரங்களின் பட்டியல் விபரம்

வட்டம்: ஏரல்

புலஎண்.	வகைபாடு	மரத்தின் பெயர்	எண்ணிக்கை	நெடுஞ்சாலைத் துறை வரிசை எண்.
<b>கிராமம்: புறையூர்</b>				
107	பாதை புறம்போக்கு	வேம்பு	5	867, 868, 869, 870, 871
713	சாலை புறம்போக்கு	பனை	8	874 875 876 877 878 880 881 884
		வேம்பு	6	872 873 879 882 885 886
		தென்னை	1	883
252	சாலை புறம்போக்கு	பனை	3	887 895 896
		வேம்பு	8	888 889 890 891 892 893 894 898
		மஞ்சளத்தி	1	897
<b>கிராமம்: அங்கமங்கலம்</b>				
242	பாதை புறம்போக்கு	வேம்பு	1	854
247	சாலை புறம்போக்கு	மலையூவரசு	1	855
		வேம்பு	3	856 858 859
		புங்கை	1	857
120	சாலை புறம்போக்கு	அரசமரம்	1	860
		வேம்பு	4	861 864 865 866
		ஒட்டரசு	2	862 863
		பனை	2	வரிசை எண் வழங்கப்படவில்லை
<b>கிராமம்: திருக்களூர்</b>				
659/2	அரசு புறம்போக்கு	பனை	6	1087 1088 1089 1090 1091 1094
		வேம்பு	7	1092 1102 1103 1104 1105 1106 1108
		புளி	8	1093 1095 1096 1097 1098 1099 10100 10101
		அரசமரம்	1	1107
893	அரசு புறம்போக்கு	பனை	8	1109 1110 1112 1113 1114 1116 1118 1119
		புளி	4	1111 1115 1120 1121
		வேம்பு	1	1117
894	அரசு புறம்போக்கு	பனை	6	1122 1123 1128 1129 1132 1133
		வேம்பு	5	1124 1125 1126 1130 1131
		உதியன்	1	1127

651	அரசு புறம்போக்கு	வேம்பு	8	1134 1135 1136 1137 1138 1139 1141 1146
		புளி	1	1140
		ஆலமரம்	1	1142
		உதியன்	2	1143 1144
		சிசு	1	1145
<b>கிராமம்: குறுகாட்டுர்</b>				
309	சாலை புறம்போக்கு	வேம்பு	5	953 954 955 956 957
		பனை	1	958
		வாகை	4	959 960 961 962
440	சாலை புறம்போக்கு	பனை	33	963, 977, 979, 980, 081, 982, 985, 988, 989, 991, 992, 1002, 1005, 1008, 1009, 1011, 1015, 1016, 1017, 1020, 1023, 1027, 1028, 1029, 1042,1043, 1044, 1045, 1046, 1047, 1048, 1049, 1050
		வேம்பு	52	964, 965, 966,967,968, 969,970,971, 972,973,974, 975,976, 978, 983, 984, 986,987,990, 993,994,995, 996,997,999, 1000,1001, 1003, 1004, 1006, 1007, 1010, 1012, 1013, 1014, 1018, 1019 , 1021, 1022, 1024, 1025, 1026, 1030, 1031, 1032, 1033, 1034, 1035, 1038, 1039, 1040, 1041.
		மஞ்சளத்தி	1	998
		புளி	2	1036
<b>கிராமம்: அழகியமணவாளபுரம்</b>				
3	பாதை புறம்போக்கு	வேம்பு	9	1147, 1148, 1149, 1150, 1151, 1152, 1154, 1155, 1156
		உதியன்	4	1153, 1159, 1160, 1161
		புளி	4	1156, 1157, 1158, 1162
		அரசமரம்	1	1164
		ஆலமரம்	1	1165
<b>கிராமம் - தென்திருப்பேரை</b>				
11	சாலை புறம்போக்கு	பனை	9	1051, 1052, 1082, 1087, 1088, 1089, 1090, 1091, 1094

	வேம்பு	30	1053, 1054, 1055, 1056, 1057, 1058, 1059, 1060, 1063, 1064, 1069, 1070, 1071, 1072, 1073, 1074, 1075, 1076, 1077, 1078, 1079, 1080, 1084, 1102, 1103, 1104, 1105, 1106
	ஆவி	2	1061, 1062
	புளி	3	1065, 1085, 1093
	வாடாச்சி	4	1066, 1067, 1068, 1083

**வட்டம்: திருச்செந்தூர்**

புலஎண்.	வகைபாடு	மரத்தின் பெயர்	எண்ணிக்கை	நெடுஞ்சாலைத் துறை வரிசை எண்.
---------	---------	----------------	-----------	------------------------------

**கிராமம்:- கீழ்த்திருச்செந்தூர்**

604	சாலை புறம்போக்கு	வேம்பு	13	6,7,8,9,12,14,16,18,19,24,25,26, 27
		பூவரசு	9	2,3,4,5,15,17,20,21,23
		அரசு	1	1
		வாகை	1	10
		அத்திமரம்	1	11
		புங்கை	1	13
		உதியன்	1	22
		ஆலமரம்	1	28
605	சாலை புறம்போக்கு	வேம்பு	21	29,33,34,35,36,37,38,42,43,45, 48,50,53,54,56,57,59,60,62,63, 64
		மஞ்சை கொன்றை	1	30
		பூவரசு	5	31,39,46,47,49
		ஆலமரம்	1	32
		வாகை	3	40,51,61
		உதியன்	3	44,41,52
		நாவல்	1	55
		அரசு	1	58
606	சாலை புறம்போக்கு	வேம்பு	15	69,70,71,72,73,74,78,79,80,81, 82,83,84,85,87
		பூவரசு	4	65,66,88,77
		வாகை	1	67
		புளி	1	68
		அரசு	2	75,86
		உதியன்	1	76
607	சாலை புறம்போக்கு	வேம்பு	22	90,92,94,95,96,97,98,99,100, 101,102,103,104,106,107,108, 109, 113,114,115,116,118
		பூவரசு	6	89,91,110,111,112,117

		அரசு	1	93
		பட்டுபோன மரம்	1	105
616	சாலை புறம்போக்கு	வேம்பு	8	119,120,121,122,123,124,125,127
		பூவரசு	1	126
		ஆலமரம்	1	128
617	சாலை புறம்போக்கு	நாவல்	8	129,130,131,132,133,134,136,139
		வாகை	3	135,140,142
		புளி	1	137
		வேம்பு	1	141
		நீர் மருது	1	143
		புங்கை	1	144
		பூவரசு	1	138
639	சாலை புறம்போக்கு	வாகை	12	145,146,148,149,150,151,152,153,154,155,156,157
		வேம்பு	1	147
638	சாலை புறம்போக்கு	வாகை	12	158,159,160,161,162,163,164,166,167,169,170,171
		புங்கை	1	165
		நீர் மருது	1	168
637	சாலை புறம்போக்கு	நீர் மருது	2	172,174
		பூவரசு	1	173
		வாகை	2	175,176
		புளி	1	177
619	சாலை புறம்போக்கு	வாகை	2	178,179
		உதியன்	1	180
622	சாலை புறம்போக்கு	வாகை	2	181,183
		பூவரசு	2	182,184
		வேம்பு	1	185
		உதியன்	2	186,187
623	சாலை புறம்போக்கு	வேம்பு	4	189,190,191,192
		உதியன்	1	188
625	சாலை புறம்போக்கு	வேம்பு	2	194,197
		பூவரசு	1	193
		உதியன்	1	195
		அரசு	1	196
632	சாலை புறம்போக்கு	வேம்பு	5	198,199,200,201,202
<b>மேலத்திருச்செந்துர் கிராமம்</b>				
592	சாலை புறம்போக்கு	வேம்பு	2	203,204
		ஓட்டரசு	1	205
		ஆலமரம்	2	206,207

**கந்தசாமிபுரம் கிராமம்**

908	பாதை புறம்போக்கு	உதியன்	3	208,209,210
		வேம்பு	2	211,214
		புளி	1	212
		முள்முருங்கை	1	213
907	பாதை புறம்போக்கு	வேம்பு	20	215,216,217,218,219,220,221, 222,224,229,231,232,233,245, 256,257,259,260,261,262
		சூபா புல்	3	223,243,263
		வாடாச்சி	5	225,226,227,228,255
		பனை	17	230,234,235,236,237,238,239, 240,241,242,244,246,247,248, 249,250,251
		புளி	1	252
		பூவரசு	3	253,254,258
		கொன்றை	1	264
904	பாதை புறம்போக்கு	பனை	52	266,267,268,269,270,271,272, 274,275,276,278,280,281,282, 283,284,287,290,291,293,294, 299,300,302,303,306,307,309, 311,313,314,315,316,318,319, 320,322,323,324,325,326,327, 328,329,330,331,332,333,334, 335,336,338
		வேம்பு	13	273,277,285,286,288,289,297, 298,308,310,312,321,337
		புளி	1	265
		உதியன்	5	279,292,295,296,301
		ஆலமரம்	3	304,305,317
		பனை	10	340,341,342,343,344,345,346, 347,357,386
903	பாதை புறம்போக்கு	வேம்பு	5	339,348,350,358,383
		புளி	2	351,352
		ஒட்டரசு	7	349,360,359,361,362,373,377
		புங்கை	19	353,354,356,363,364,365,366, 367,369,370,371,372,376,378, 379,381,382,385,387
		உதியன்	4	368,374,375,380
		பூவரசு	1	384
		புங்கை	27	389,,390,392,393,394,395,396, 397,398,399,402,403,404,405, 406,407,408,411,413,414,416 418,419,420,421,422,423
901	பாதை புறம்போக்கு	உதியன்	2	388,410

		நீர் மருது	3	401,391,412
		பனை	5	400,415,417,425,426
		வேம்பு	2	409,424
580	பாதை புறம்போக்கு	புங்கை	36	427,430,433,434,435,437,438, 439,441,444,445,446,448,449, 452,462,463,464,466,467,469, 470,471,472,474,475,477,478, 479,480,481,482,483,484,487, 489
		பனை	22	428,429,432,436,440,443,447, 453,454,455,456,457,458,459, 460,468,473,476,485,486,488, 490
		வேம்பு	3	431,442,465
		கொன்றை	2	450,451
		பட்டு போன உதியன் மரம்	1	461
898	பாதை புறம்போக்கு	பனை	1	491
		வாகை	2	492,493
		பூவரசு	1	494
576	பாதை புறம்போக்கு	வாகை	12	495,497,501,504,505,508,510, 512,513,514,515,516
		புங்கை	3	496,500,503
		பனை	7	498,499,502,506,507,509,511
		வேம்பு	2	517,518
815	பாதை புறம்போக்கு	பனை	20	522,523,526,527,529,530,532, 533,534,535,536,538,539,540, 541,542,543,545,546,547
		வேம்பு	4	524,525,531,544
		நீர் மருது	3	519,520,528
		கொடுக்காபுளி	1	537
952	நீர்பிடி புறம்போக்கு	பனை	4	548,549,552,553
		கொடுக்காபுளி	2	550,551
950	பாதை புறம்போக்கு	வேம்பு	6	554,556,557,558,559,560
		பனை	1	555
946	பாதை புறம்போக்கு	வேம்பு	3	561,562,563
947	பாதை புறம்போக்கு	வேம்பு	3	564,565,567
		புங்கை	1	566
		உதியன்	4	568,569,570,571
948	பாதை புறம்போக்கு	வேம்பு	2	572,573
		பனை	2	574,575
842	பாதை புறம்போக்கு	வேம்பு	17	579,580,581,582,583,584,585, 586,587,588,592,593,594,595, 596,597,598

		பூவரசு	3	576,577,578
<b>கானம் கிராமம்</b>				
73	பாதை புறம்போக்கு	வேம்பு	19	589,590,591,599,600,601,602,603,604,605,606,607,608,609,611,615,616,617,618
		நீர் மருது	5	619,620,621,622,623
		நாவல்	11	612,624,625,626,627,628,629,631,632,633,634
		புங்கை	1	613
		பன்னீர்	2	614,630
		கொன்றை	1	610
<b>அம்மன்புரம் கிராமம்</b>				
390/2	தூர்சாலை புறம்போக்கு	வேம்பு	23	644,645,650,651,652,654,655,656,657,659,660,661,662,664,665,667,671,673,675,676,678,679,680
		நாவல்	5	635,636,637,638,639
		நீர் மருது	5	640,642,643,658,677
		புளி	2	641,646
		வாகை	2	647,681
		புங்கை	1	648
		உதியன்	1	649
		பனை	3	653,670,672
		பூவரசு	2	668,669
212	சாலை புறம்போக்கு	வேம்பு	15	684,686,691,695,700,701,702,707,708,713,714,716,717,733,734
		நாவல்	5	682,683,692,697,698
		வாகை	1	685
		புளி	1	687
		நீர்மருது	6	688,689,690,693,694,696
		பனை	7	703,704,705,706,710,711,712
		புங்கை	1	709
		கொடுக்காபுளி	1	715
<b>வீரமாணிக்கம் கிராமம்</b>				
63	தேசிய நெடுஞ்சாலை புறம்போக்கு	புங்கை	17	777,778,780,781,782,783,784,785,786,787,788,789,790,794,791,795,796
		வேம்பு	3	776,779,793
		பனை	2	792,797
61	நெடுஞ்சாலை புறம்போக்கு	பனை	24	798,799,800,801,802,803,804,805,806,807,808,809,810,811,812,813,814,815,816,817,818,

				820, 821,822
		வேம்பு	4	819,830,831,832
57A	நெடுஞ்சாலை புறம்போக்கு	வேம்பு	4	829,828,827,823
		உதியன்	1	824
		புங்கை	2	825,826
<b>நல்லூர் கிராமம்</b>				
355	சாலை புறம்போக்கு	வேம்பு	10	721,723,725,726,728,729,730, 731,743,751
		புங்கை	23	722,724,727,741,742,744,745, 750,752,753,754,755,756,760, 761,762,763,766,767,768,769, 770,771
		நாவல்	5	732,735,736,748,774
		பட்ட நீர் மருது	2	737,738
		நீர்மருது	1	749
		உதியன்	1	739
		பனை	7	746,747,757,758,759,772,773
		மஞ்சளத்தி	2	764,765

**திருச்செந்தூர் மற்றும் ஏரல் வட்டங்களில் அகற்றப்பட வேண்டிய மரங்களின்  
மதிப்பு விபரம்**

மரம் விபரம்	விலைப்பட்டியல் கொடுக்கப்பட்ட மரங்களின் விபரம்		அகற்றப்பட வேண்டிய மரங்களின் விபரங்கள்			அகற்றப்பட வேண்டிய மரங்களின் மதிப்பு(ரூ.)
	எண்ணிக்கை	மதிப்பு	ஏரல் வட்டம்	திருச்செந்தூர் வட்டம்	மொத்தம்	
வேம்பு	433	839624.43	144	255	399	773695.49
பனை	275	116828.68	76	184	260	110456.21
பூவரசு	42	18700.58	1	40	41	18255.33
புங்கை	141	87118.34	1	134	135	83411.18
அரசமரம்	9	46171.65	3	6	9	46171.65
புளி	33	39480.49	22	11	33	39480.49
உதியன்	39	36454.81	7	31	38	35520.07
ஆலமரம்	10	232451.06	2	8	10	232451.06
சிகு	1	1596.46	1	0	1	1596.46
வாகை	61	236740.72	4	55	59	228978.73
வாடாச்சி	17	2104.36	4	5	9	1114.07
நாவல்	37	83239.60	0	35	35	78740.18
நீர் மருது	27	250823.76	0	27	27	250823.76
இதர வகைகள்	44	19740.24	7	30	37	16599.74
மொத்தம்	1169	2011075.18	272	821	1093	1917294.40

மேற்கண்ட அகற்ற வேண்டிய 1093 மரங்களின் மொத்த மதிப்பீடு ரூ.1917294.40 (ரூபாய் பத்தொன்பது இலட்சத்து பதினேழாயிரத்து இருநூற்று தொண்ணூற்று நான்கு மற்றும் நூற்பது பைசா மட்டும்) என திருச்செந்தூர் வருவாய் கோட்டாட்சியர் பரிந்துரை செய்துள்ளார். மேற்படி வெட்ட வேண்டிய மரங்களின் விபரத்தினை தூத்துக்குடி மாவட்ட அரசிதழில் வெளியிட்டும், ஒரு தமிழ் தினசரி செய்தி தாளில் தொடர்ந்து இரு நாட்களுக்கு விளம்பரம் செய்தும் மரங்களை வெட்டி ஏலமிடவேண்டும். ஏலத்தொகையுடன் 10 விழுக்காடு விற்பனை வரி, 2 விழுக்காடு உபரி வரியினை ஏலதாரரிடமிருந்து வசூல் செய்து கீழ்க்கண்ட அரசு கணக்கு தலைப்பில் செலுத்தி அசல் செலுத்து சீட்டுடன் அறிக்கையினை அனுப்பிட திருச்செந்தூர் கோட்டாட்சியருக்கு ஆணையிடப்படுகிறது.

கணக்கு தலைப்பு  
மரக்கிரைய இணக்கக் கட்டணம் கணக்கு தலைப்பு  
0029 LR MISC Sale of (Use of Fruits) Trees (or)  
Trees 002900800AE0009

மாவட்ட ஆட்சியர்  
தூத்துக்குடி

பெறுநர்:

1. வருவாய் கோட்டாட்சியர்,  
திருச்செந்தூர்.

நகல்:

1. உதவி கோட்டப்பொறியாளர் (செ.க.தொ.சா.மே.) திட்டம் திருநெல்வேலி  
2. வருவாய், வட்டாட்சியர், ஏரல்/ திருச்செந்தூர் (தகவலுக்காக)

79/12.06.2020

தூத்துக்குடி மாவட்ட ஆட்சியர் அவர்களின் செயல்முறை ஆணை  
முன்னிலை: திரு. சந்தீப் நந்தூரி, இ.ஆ.ப.,

ந.க.ஐ3/ 9970/2020

நாள்: .05.2020



பொருள்: மரங்கள் - திருச்செந்தூர் கோட்டம் -  
நெடுஞ்சாலைத்துறை - சென்னை - கன்னியாகுமரி  
- தொழிற்சாலை மேம்பாட்டுத் திட்டம் -  
திருநெல்வேலி உட்கோட்டம் - திருச்செந்தூர் -  
பாளையங்கோட்டை (மா.நெ40) சாலையில் கி.மீ 0/750-  
50/130 - 64/200-84/800 வரை மேம்படுத்துதல் பணி -  
சாலை விரிவாக்கத்திற்கு இடையூறாக உள்ள பச்சை  
மரங்களை வெட்டுவதற்கு அனுமதி கோருதல்  
தொடர்பாக.

பார்வை: 1) திருநெல்வேலி கோட்டப் பொறியாளர்  
(செ.க.தொ.சா.மே.திட்டம்) திருநெல்வேலி அவர்களின்  
கடித எண் 37-125/WF/2019/DO நாள்: 09.02.2019  
2) ஏரல் வட்டாட்சியர் அவர்களின் கடித எண்.ந.க.அ2-  
4460-2019 நாள்: 27.09.2019  
3) திருச்செந்தூர் வட்டாட்சியர் அவர்களின் கடித  
எண்.ந.க.ஆ3/2579/2020 நாள்: 21.01.2020 மற்றும்  
16.03.2020  
4) திருச்செந்தூர் வருவாய் கோட்டாட்சியர் அவர்களின்  
கடித எண் ந.க.அ5/1072/2019 நாள் 23.04.2020

\*\*\*\*\*

ஆணை:

சென்னை - கன்னியாகுமரி தொழிற்சாலை மேம்பாட்டுத் திட்டம் -  
திருநெல்வேலி உட்கோட்டம் - திருச்செந்தூர் பாளையங்கோட்டை அம்பாசமுத்திரம் -  
தென்காசி - குற்றாலம் - செங்கோட்டை (மா.நெ.40) சாலையில் கி.மீ. 0/750 - 50/130 &  
64/200 - 84/800 வரை சாலை விரிவாக்கப் பணிக்கு இடையூறாக உள்ள 1167 மரங்களை  
அகற்ற அனுமதி கோரி பார்வை 1ல் கண்ட கடிதத்தின்படி திருநெல்வேலி கோட்டப்  
பொறியாளரிடமிருந்து கடிதம் வரப்பெற்றதாகவும், இவ்வினம் தொடர்பாக பார்வை 2 மற்றும்  
3ல் கண்டுள்ள கடிதங்களின்படி ஏரல் மற்றும் திருச்செந்தூர் வட்டாட்சியர்கள் ஸ்தல ஆய்வு  
செய்து அறிக்கை அனுப்பியுள்ளதாக பார்வை 4ல் கண்ட கடிதத்தில் திருச்செந்தூர் வருவாய்  
கோட்டாட்சியர் தெரிவித்துள்ளார். மேலும் திருச்செந்தூர் வருவாய் கோட்டாட்சியர் கீழ்க்கண்ட  
விபரத்தின்படி 1093 மரங்களை வெட்ட பரிந்துரை செய்துள்ளார்.

**மரங்களின் விவரங்கள்:**

திருச்செந்தூர் - பாளையங்கோட்டை - அம்பாசமுத்திரம் - தென்காசி - குற்றாலம் -  
செங்கோட்டை (மா.நெ.40) சாலை விரிவாக்கத்திற்காக வெட்டப்பட உள்ள மரங்களின்  
பட்டியல் விபரம்

**வட்டம்: ஏரல்**

புலஎண்.	வகைபாடு	மரத்தின் பெயர்	எண்ணிக்கை	நெடுஞ்சாலைத் துறை வரிசை எண்.
<b>கிராமம்: புறையூர்</b>				
107	பாதை புறம்போக்கு	வேம்பு	5	867, 868, 869, 870, 871
713	சாலை புறம்போக்கு	பனை	8	874 875 876 877 878 880 881 884
		வேம்பு	6	872 873 879 882 885 886
		தென்னை	1	883
252	சாலை புறம்போக்கு	பனை	3	887 895 896
		வேம்பு	8	888 889 890 891 892 893 894 898
		மஞ்சளத்தி	1	897
<b>கிராமம்: அங்கமங்கலம்</b>				
242	பாதை புறம்போக்கு	வேம்பு	1	854
247	சாலை புறம்போக்கு	மலைபூவரசு	1	855
		வேம்பு	3	856 858 859
		புங்கை	1	857
120	சாலை புறம்போக்கு	அரசமரம்	1	860
		வேம்பு	4	861 864 865 866
		ஒட்டரசு	2	862 863
		பனை	2	வரிசை எண் வழங்கப்படவில்லை
<b>கிராமம்: திருக்களூர்</b>				
659/2	அரசு புறம்போக்கு	பனை	6	1087 1088 1089 1090 1091 1094
		வேம்பு	7	1092 1102 1103 1104 1105 1106 1108
		புளி	8	1093 1095 1096 1097 1098 1099 10100 10101
		அரசமரம்	1	1107
893	அரசு புறம்போக்கு	பனை	8	1109 1110 1112 1113 1114 1116 1118 1119
		புளி	4	1111 1115 1120 1121
		வேம்பு	1	1117
894	அரசு புறம்போக்கு	பனை	6	1122 1123 1128 1129 1132 1133
		வேம்பு	5	1124 1125 1126 1130 1131
		உதியன்	1	1127

651	அரசு புறம்போக்கு	வேம்பு	8	1134 1135 1136 1137 1138 1139 1141 1146
		புளி	1	1140
		ஆலமரம்	1	1142
		உதியன்	2	1143 1144
		சிசு	1	1145
<b>கிராமம்: குறுகாட்டுர்</b>				
309	சாலை புறம்போக்கு	வேம்பு	5	953 954 955 956 957
		பனை	1	958
		வாகை	4	959 960 961 962
440	சாலை புறம்போக்கு	பனை	33	963, 977, 979, 980, 081, 982, 985, 988, 989, 991, 992, 1002, 1005, 1008, 1009, 1011, 1015, 1016, 1017, 1020, 1023, 1027, 1028, 1029, 1042,1043, 1044, 1045, 1046, 1047, 1048, 1049, 1050
		வேம்பு	52	964, 965, 966,967,968, 969,970,971, 972,973,974, 975,976, 978, 983, 984, 986,987,990, 993,994,995, 996,997,999, 1000,1001, 1003, 1004, 1006, 1007, 1010, 1012, 1013, 1014, 1018, 1019 , 1021, 1022, 1024, 1025, 1026, 1030, 1031, 1032, 1033, 1034, 1035, 1038, 1039, 1040, 1041.
		மஞ்சளத்தி	1	998
		புளி	2	1036
<b>கிராமம்: அழகியமணவாளபுரம்</b>				
3	பாதை புறம்போக்கு	வேம்பு	9	1147, 1148, 1149, 1150, 1151, 1152, 1154, 1155, 1156
		உதியன்	4	1153, 1159, 1160, 1161
		புளி	4	1156, 1157, 1158, 1162
		அரசமரம்	1	1164
		ஆலமரம்	1	1165
<b>கிராமம் - தென்திருப்பேரை</b>				
11	சாலை புறம்போக்கு	பனை	9	1051, 1052, 1082, 1087, 1088, 1089, 1090, 1091, 1094

		வேம்பு	30	1053, 1054, 1055, 1056, 1057, 1058, 1059, 1060, 1063, 1064, 1069, 1070, 1071, 1072, 1073, 1074, 1075, 1076, 1077, 1078, 1079, 1080, 1081, 1102, 1103, 1104, 1105, 1106
		ஆவி	2	1061, 1062
		புளி	3	1065, 1085, 1093
		வாடாச்சி	4	1066, 1067, 1068, 1083

**வட்டம்: திருச்செந்தூர்**

புலஎண்.	வகைபாடு	மரத்தின் பெயர்	எண்ணிக்கை	நெடுஞ்சாலைத் துறை வரிசை எண்.
<b>கிராமம்:- கீழ்த்திருச்செந்தூர்</b>				
604	சாலை புறம்போக்கு	வேம்பு	13	6,7,8,9,12,14,16,18,19,24,25,26, 27
		பூவரசு	9	2,3,4,5,15,17,20,21,23
		அரசு	1	1
		வாகை	1	10
		அத்திமரம்	1	11
		புங்கை	1	13
		உதியன்	1	22
		ஆலமரம்	1	28
605	சாலை புறம்போக்கு	வேம்பு	21	29,33,34,35,36,37,38,42,43,45, 48,50,53,54,56,57,59,60,62,63, 64
		மஞ்சை கொன்றை	1	30
		பூவரசு	5	31,39,46,47,49
		ஆலமரம்	1	32
		வாகை	3	40,51,61
		உதியன்	3	44,41,52
		நாவல்	1	55
		அரசு	1	58
606	சாலை புறம்போக்கு	வேம்பு	15	69,70,71,72,73,74,78,79,80,81, 82,83,84,85,87
		பூவரசு	4	65,66,88,77
		வாகை	1	67
		புளி	1	68
		அரசு	2	75,86
		உதியன்	1	76
607	சாலை புறம்போக்கு	வேம்பு	22	90,92,94,95,96,97,98,99,100, 101,102,103,104,106,107,108, 109, 113,114,115,116,118
		பூவரசு	6	89,91,110,111,112,117

		அரசு	1	93
		பட்டுபோன மரம்	1	105
616	சாலை புறம்போக்கு	வேம்பு	8	119,120,121,122,123,124,125,127
		பூவரசு	1	126
		ஆலமரம்	1	128
617	சாலை புறம்போக்கு	நாவல்	8	129,130,131,132,133,134,136,139
		வாகை	3	135,140,142
		புளி	1	137
		வேம்பு	1	141
		நீர் மருது	1	143
		புங்கை	1	144
		பூவரசு	1	138
639	சாலை புறம்போக்கு	வாகை	12	145,146,148,149,150,151,152,153,154,155,156,157
		வேம்பு	1	147
638	சாலை புறம்போக்கு	வாகை	12	158,159,160,161,162,163,164,166,167,169,170,171
		புங்கை	1	165
		நீர் மருது	1	168
637	சாலை புறம்போக்கு	நீர் மருது	2	172,174
		பூவரசு	1	173
		வாகை	2	175,176
		புளி	1	177
619	சாலை புறம்போக்கு	வாகை	2	178,179
		உதியன்	1	180
622	சாலை புறம்போக்கு	வாகை	2	181,183
		பூவரசு	2	182,184
		வேம்பு	1	185
		உதியன்	2	186,187
623	சாலை புறம்போக்கு	வேம்பு	4	189,190,191,192
		உதியன்	1	188
625	சாலை புறம்போக்கு	வேம்பு	2	194,197
		பூவரசு	1	193
		உதியன்	1	195
		அரசு	1	196
632	சாலை புறம்போக்கு	வேம்பு	5	198,199,200,201,202
<b>மேலத்திருச்செந்தூர் கிராமம்</b>				
592	சாலை புறம்போக்கு	வேம்பு	2	203,204
		ஒட்டரசு	1	205
		ஆலமரம்	2	206,207

**கந்தசாமிபுரம் கிராமம்**

908	பாதை புறம்போக்கு	உதியன்	3	208,209,210
		வேம்பு	2	211,214
		புளி	1	212
		முள்முருங்கை	1	213
907	பாதை புறம்போக்கு	வேம்பு	20	215,216,217,218,219,220,221, 222,224,229,231,232,233,245, 256,257,259,260,261,262
		சூபா புல்	3	223,243,263
		வாடாச்சி	5	225,226,227,228,255
		பனை	17	230,234,235,236,237,238,239, 240,241,242,244,246,247,248, 249,250,251
		புளி	1	252
		பூவரசு	3	253,254,258
		கொன்றை	1	264
904	பாதை புறம்போக்கு	பனை	52	266,267,268,269,270,271,272, 274,275,276,278,280,281,282, 283,284,287,290,291,293,294, 299,300,302,303,306,307,309, 311,313,314,315,316,318,319, 320,322,323,324,325,326,327, 328,329,330,331,332,333,334, 335,336,338
		வேம்பு	13	273,277,285,286,288,289,297, 298,308,310,312,321,337
		புளி	1	265
		உதியன்	5	279,292,295,296,301
		ஆலமரம்	3	304,305,317
903	பாதை புறம்போக்கு	பனை	10	340,341,342,343,344,345,346, 347,357,386
		வேம்பு	5	339,348,350,358,383
		புளி	2	351,352
		ஓட்டரசு	7	349,360,359,361,362,373,377
		புங்கை	19	353,354,356,363,364,365,366, 367,369,370,371,372,376,378, 379,381,382,385,387
		உதியன்	4	368,374,375,380
		பூவரசு	1	384
901	பாதை புறம்போக்கு	புங்கை	27	389,,390,392,393,394,395,396, 397,398,399,402,403,404,405, 406,407,408,411,413,414,416 418,419,420,421,422,423
		உதியன்	2	388,410

		நீர் மருது	3	401,391,412
		பனை	5	400,415,417,425,426
		வேம்பு	2	409,424
580	பாதை புறம்போக்கு	புங்கை	36	427,430,433,434,435,437,438, 439,441,444,445,446,448,449, 452,462,463,464,466,467,469, 470,471,472,474,475,477,478, 479,480,481,482,483,484,487, 489
		பனை	22	428,429,432,436,440,443,447, 453,454,455,456,457,458,459, 460,468,473,476,485,486,488, 490
		வேம்பு	3	431,442,465
		கொன்றை	2	450,451
		பட்டு போன உதியன் மரம்	1	461
898	பாதை புறம்போக்கு	பனை	1	491
		வாகை	2	492,493
		பூவரசு	1	494
576	பாதை புறம்போக்கு	வாகை	12	495,497,501,504,505,508,510, 512,513,514,515,516
		புங்கை	3	496,500,503
		பனை	7	498,499,502,506,507,509,511
		வேம்பு	2	517,518
815	பாதை புறம்போக்கு	பனை	20	522,523,526,527,529,530,532, 533,534,535,536,538,539,540, 541,542,543,545,546,547
		வேம்பு	4	524,525,531,544
		நீர் மருது	3	519,520,528
		கொடுக்காபுளி	1	537
952	நீர்பிடி புறம்போக்கு	பனை	4	548,549,552,553
		கொடுக்காபுளி	2	550,551
950	பாதை புறம்போக்கு	வேம்பு	6	554,556,557,558,559,560
		பனை	1	555
946	பாதை புறம்போக்கு	வேம்பு	3	561,562,563
947	பாதை புறம்போக்கு	வேம்பு	3	564,565,567
		புங்கை	1	566
		உதியன்	4	568,569,570,571
948	பாதை புறம்போக்கு	வேம்பு	2	572,573
		பனை	2	574,575
842	பாதை புறம்போக்கு	வேம்பு	17	579,580,581,582,583,584,585, 586,587,588,592,593,594,595, 596,597,598

		பூவரசு	3	576,577,578
<b>கானம் கிராமம்</b>				
73	பாதை புறம்போக்கு	வேம்பு	19	589,590,591,599,600,601,602, 603,604,605,606,607,608,609, 611,615,616,617,618
		நீர் மருது	5	619,620,621,622,623
		நாவல்	11	612,624,625,626,627,628,629, 631,632,633,634
		புங்கை	1	613
		பன்னீர்	2	614,630
		கொன்றை	1	610
<b>அம்மன்புரம் கிராமம்</b>				
390/2	தார்சாலை புறம்போக்கு	வேம்பு	23	644,645,650,651,652,654,655, 656,657,659,660,661,662,664, 665,667,671,673,675,676,678, 679, 680
		நாவல்	5	635,636,637,638,639
		நீர் மருது	5	640,642,643,658,677
		புளி	2	641,646
		வாகை	2	647,681
		புங்கை	1	648
		உதியன்	1	649
		பனை	3	653,670,672
		பூவரசு	2	668,669
212	சாலை புறம்போக்கு	வேம்பு	15	684,686,691,695,700,701,702, 707,708,713,714,716,717,733, 734
		நாவல்	5	682,683,692,697,698
		வாகை	1	685
		புளி	1	687
		நீர்மருது	6	688,689,690,693,694,696
		பனை	7	703,704,705,706,710,711,712
		புங்கை	1	709
		கொடுக்காபுளி	1	715
<b>வீரமாணிக்கம் கிராமம்</b>				
63	தேசிய நெடுஞ்சாலை புறம்போக்கு	புங்கை	17	777,778,780,781,782,783,784, 785,786,787,788,789,790,794, 791,795,796
		வேம்பு	3	776,779,793
		பனை	2	792,797
61	நெடுஞ்சாலை புறம்போக்கு	பனை	24	798,799,800,801,802,803,804, 805,806,807,808,809,810,811, 812,813,814,815,816,817,818,

				820,821,822
		வேம்பு	4	819,830,831,832
57A	நெடுஞ்சாலை புறம்போக்கு	வேம்பு	4	829,828,827,823
		உதியன்	1	824
		புங்கை	2	825,826
<b>நல்லூர் கிராமம்</b>				
355	சாலை புறம்போக்கு	வேம்பு	10	721,723,725,726,728,729,730, 731,743,751
		புங்கை	23	722,724,727,741,742,744,745, 750,752,753,754,755,756,760, 761,762,763,766,767,768,769, 770,771
		நாவல்	5	732,735,736,748,774
		பட்ட நீர் மருது	2	737,738
		நீர்மருது	1	749
		உதியன்	1	739
		பனை	7	746,747,757,758,759,772,773
		மஞ்சளத்தி	2	764,765

**திருச்செந்தூர் மற்றும் ஏரல் வட்டங்களில் அகற்றப்பட வேண்டிய மரங்களின்  
மதிப்பு விபரம்**

மரம் விபரம்	வில்லைப்பட்டியல் கொடுக்கப்பட்ட மரங்களின் விபரம்		அகற்றப்பட வேண்டிய மரங்களின் விபரங்கள்			அகற்றப்பட வேண்டிய மரங்களின் மதிப்பு(ரூ.)
	எண்ணிக்கை	மதிப்பு	ஏரல் வட்டம்	திருச்செந்தூர் வட்டம்	மொத்தம்	
வேம்பு	433	839624.43	144	255	399	773695.49
பனை	275	116828.68	76	184	260	110456.21
பூவரசு	42	18700.58	1	40	41	18255.33
புங்கை	141	87118.34	1	134	135	83411.18
அரசமரம்	9	46171.65	3	6	9	46171.65
புளி	33	39480.49	22	11	33	39480.49
உதியன்	39	36454.81	7	31	38	35520.07
ஆலமரம்	10	232451.06	2	8	10	232451.06
சிசு	1	1596.46	1	0	1	1596.46
வாகை	61	236740.72	4	55	59	228978.73
வாடாச்சி	17	2104.36	4	5	9	1114.07
நாவல்	37	83239.60	0	35	35	78740.16
நீர் மருது	27	250823.76	0	27	27	250823.76
இதர வகைகள்	44	19740.24	7	30	37	16599.74
<b>மொத்தம்</b>	<b>1169</b>	<b>2011075.18</b>	<b>272</b>	<b>821</b>	<b>1093</b>	<b>1917294.40</b>

மேற்கண்ட அகற்ற வேண்டிய 1093 மரங்களின் மொத்த மதிப்பீடு ரூ.1917294.40 (ரூபாய் பத்தொன்பது இலட்சத்து பதினேழாயிரத்து இருநூற்று தொண்ணூற்று நான்கு மற்றும் நாற்பது பைசா மட்டும்) என திருச்செந்தூர் வருவாய் கோட்டாட்சியர் பரிந்துரை செய்துள்ளார். மேற்படி வெட்ட வேண்டிய மரங்களின் விபரத்தினை தூத்துக்குடி மாவட்ட அரசிதழில் வெளியிட்டும், ஒரு தமிழ் தினசரி செய்தி தாளில் தொடர்ந்து இரு நாட்களுக்கு விளம்பரம் செய்தும் மரங்களை வெட்டி ஏலமிடவேண்டும். ஏலத்தொகையுடன் 10 விழுக்காடு விற்பனை வரி, 2 விழுக்காடு உபரி வரியினை ஏலதாரரிடமிருந்து வசூல் செய்து கீழ்க்கண்ட அரசு கணக்கு தலைப்பில் செலுத்தி அசல் செலுத்து சீட்டுடன் அறிக்கையினை அனுப்பிட திருச்செந்தூர் கோட்டாட்சியருக்கு ஆணையிடப்படுகிறது.

கணக்கு தலைப்பு  
மரக்கிரைய இணக்கக் கட்டணம் கணக்கு தலைப்பு  
0029 LR MISC Sale of (Use of Fruits) Trees (or)  
Trees 002900800AE0009

மாவட்ட ஆட்சியர்  
தூத்துக்குடி

பெறுநர்:

1. வருவாய் கோட்டாட்சியர்,  
திருச்செந்தூர்.

நகல்:

1. உதவி கோட்டப்பொறியாளர் (செ.க.தொ.சா.மே.) திட்டம் திருநெல்வேலி  
2. வருவாய் வட்டாட்சியர், ஏரல்/ திருச்செந்தூர் (தகவலுக்காக)